

National Company Law Tribunal

Allahabad Bench

CP NO. 10/2010:  
CA NO 6/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of companies act of 1957

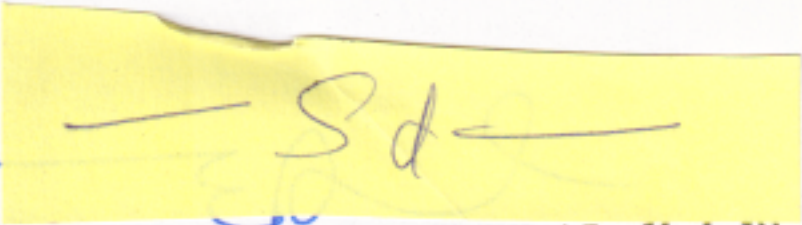
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<u>Girvesh Chandraiwari</u>	<u>Advocate</u>	<u>IFCI</u>	<u>GC. Tiwari</u>
<u>2.</u>				

Order dated 01.01.2017 in the matter CP NO 10/2010, CA .NO-6/2010 Shamkey Cotysn Pvt Ltd.

Parties are represented by their respective counsel. Nagendra Kumar Srivastava for Karnataka Bank. Learned counsel for IFCI Shri Gaurav Tiwari is present and informs that matter to be argued by Senior Advocate / Counsel, hence time is granted to file reply and for hearing.

The matter be listed on 18.07.2017

01.06.2017

  
(H.P. CHATURVEDI, MEMBER (Judicial))